

17.7.2002

28.

CP 209/2002 in
OA 656/2002

Present : Shri V.P.S. Tyagi, learned counsel for the petitioner.

Shri M.M. Sudan, learned senior counsel for the respondents.

We are informed by the learned senior counsel for the respondents that Review Application filed against the Tribunal's order dated 7.3.2002 which is / subject matter of the CP 209/2002, by Dy. No. 5393 dated 4.6.2002 is still pending.

2. In the above circumstances, let CP be listed after the Review Application is disposed of.

(S.A.T. Rizvi)
Member (A)

(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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